

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.11.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For orders IA 463/19 IA 470/19 IA 462/19 - CIRP	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	Perikal Arjun J Sagar Associates	Pranee Infrastructures Pvt Ltd	Shri Vinod Sunder Raman, IRP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Vinod Sunder Raman  
IRP in person  
9845884410

*Amr*

**ORDER**

Heard Shri Vinod Sunder Raman, learned IRP. List I.A. No. 598 along with C.P  
on 20.11.2019.

*Amr*

MEMBER(T)

*Amr*

MEMBER(J)

Amar

Verified

*Amr*

Officer